



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 678 ^{682-695/2005} of 200 5

Applicant (s) Mangj Kumar Mohanty & Others Respondent (s) Union of India & Ors

Advocate for Applicant (s) Mr. P. K. Mohapatra Advocate for Respondent (s) S. K. Nath
R. Ghosh

NOTES OF THE REGISTRY

g.p.o. for Rs. 50/-
fwd.

For Registration.

On memo

9.8.05

S.O.(J)

h

19/8/05

dein

19.08.05

SO(J).

1. For Admission with
interim prayer on R-2.

2. M.A. 486/05 as joint
petition.

Bench.

19.8.05

ORDERS OF THE TRIBUNAL

REGISTER

dein
By Registry 19.08.05

Order dated : 22.8.05

Heard Mr. P.K.Mohapatra, Ld. Counsel appearing for the Applicant. By filing Misc. Application No. 486/05, nine Sr. Assistant Loco Pilots have prayed to prosecute their case in one O.A. The said prayer is allowed subject to payment of Rs. 400/- in shape of IPO. O.A.No. 678/05 be confined in respect of the Applicant No.1 and separate O.A.Nos. be assigned in respect of Applicant No. 2 to 9 for statistical purposes.

Registry to carry out this order, on payment of the amount of Rs. 400/- in shape of IPO. Mr. Mohapatra, Ld. Counsel for the Applicant undertakes

Notes of the Registry

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to deposit the amount in course of the day.

Order No.2, dated 22.8.05

Alleging several irregularities in the process of recruitment of Loco Pilot/Goods Driver, the nine Sr. Assistant Loco Pilots have filed this O.A. under Section 19 of the Administrative Tribunal's Act, 1985. It appears that they submitted representations to the Divisional Railway Manager (P) of Sambalpur Division of East Coast Railways during July, 2005 and again on 12 August, 2005; copies of which have been filed with this O.A. as Annexures-A/3 and A/4.

Since the representations to the authorities are of a recent origin, this O.A. is disposed of (after hearing Mr. P.K.Mohapatra, Ld. Counsel appearing for the Applicant and Mr. C.R.Mishra, Ld. Counsel for the Railways; on whom a copy of this O.A. has already been served) with direction to the Respondents to look to the grievances of the Applicants as raised in their representation under Annexure-A/3 and Annexure-A/4. The Respondents should also look to the grounds set forth in this O.A. while disposing of the grievances of the Applicants. The Respondents are also hereby asked to redress the grievances of the Applicant before completing the recruitment of Loco Pilot/Goods Driver in Sambalpur Division of East Coast Railways.

With the aforesaid observations and directions these O.As. stand disposed of. No costs.

Send copies of this order to the Respondents along with copies of the O.A. and free copies of

NOTES OF THE REGISTRY

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this order (with full cause title of the O.A.) be sent to each of the Applicants in the address given in the O.A. and also free copies of this order be handed over to the Ld. Counsels appearing for both the parties.

[Signature]
22/08/05
Member (Judicial)

oo. In 22.8.05

Copies of order
alongwith copies of
OA sent to all
cousps & to all petrs.
alongwith cause title.
22/8/05

J.P.O. of Rs 400/- filed

copy of order dt 22/8/05
issued to counsel for both
sides.

[Signature]
22/8/05

[Signature]
24/8/05